

Parliament Session Wrap

Budget Session – January 31 to April 12, 2017

Bills Passed by Parliament during the Budget Session

Short Title	Key Objectives
*The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2017	Modifies the list of Scheduled Castes in respect of Odisha and modifies the name of Pondichery to Puducherry.
*# The Taxation Laws (Amendment) Bill, 2017	Makes changes consequential to roll-out of GST, to allow levy of excise on petroleum and tobacco products, and similar changes to customs and other laws.
The Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Bill, 2014	Seeks to prevent the spread of HIV and AIDS, and prohibit discrimination against persons with HIV and AIDS.
The Employee's Compensation (Amendment) Bill, 2016	Requires an employer to inform the employee of his right to compensation under the 1923 Act in writing and imposes a penalty for failure to inform.
*The Central Goods and Services Tax Bill, 2017	Facilitates levy of tax on intra-state supply of goods or services.
*The Integrated Goods and Services Tax Bill, 2017	Facilitates levy of tax on inter-state supply of goods or services.
*The Union Territory Goods and Services Tax Bill, 2017	Facilitates levy of the Union Territory Goods and Services Tax on the supply of goods and services within the boundary of a union territory.
*The Goods and Services Tax (Compensation for Loss of Revenue) Bill, 2017	Facilitates payment of compensation to states for loss of revenue arising on account of implementation of the Goods and Services Tax.
The Mental Health Care Bill, 2013	Replaces the Mental Health Act, 1987 to protect the rights of persons with mental illness and promote their access to mental health care.
The Maternity Benefits (Amendment) Bill, 2016	Increases the maternity leave to 26 weeks, grants leave to adopting and commissioning mothers and requires establishments with 50 employees to provide crèche facilities.
The Enemy Property (Amendment and Validation) Bill, 2016	Amends the principal Act to vest all rights, titles and interests over enemy property in an office of the central government.
*# The Specified Bank Notes (Cessation of Liabilities) Bill, 2017	Provides for the ceasing of liability of the Reserve Bank of India on specified bank notes (old Rs 500 and Rs 1,000).
*The Payment of Wages (Amendment) Bill, 2017	Enables employer to pay wages by cheque or through a bank account. Government can specify establishments where wages are to be paid only in the above modes.
*The Finance Bill, 2017	Amends existing taxation laws, introduces provisions related to political funding, search and seizure by income tax authorities, makes aadhaar mandatory for PAN and IT returns, and merges various tribunals and empowers central government to specify qualifications, grounds for appointments and removal.
*The Appropriation Bill, 2017	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (No. 2) Bill, 2017	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (Railways) Bill, 2017	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (Railways) No.2 Bill, 2017	Authorises expenditure from the Consolidated Fund of India.

*These Bills were introduced during Budget Session, 2017.

Bills passed as Money Bills by Lok Sabha, and deemed to be passed by Rajya Sabha.

Kusum Malik
kusum@prsindia.org

Jhalak Kakkar
Jhalak@prsindia.org

April 12, 2017

Government Bills Introduced during the Budget Session and Pending

Short Title	Key Objectives	Introduced on	Status
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2017	Extends the deadline until 2019 for elementary teachers to acquire minimum qualifications mandated under the 2009 Act.	10 Apr 2017 Lok Sabha	Pending
The Indian Institutes of Information Technology (Public-Private Partnership) Bill, 2017	Declares the IITs set up under public-private partnership to be institutions of national importance and specifies the nature of partnership between industrial partners, state and central governments.	10 Apr 2017 Lok Sabha	Pending
The National Commission for Backward Classes (Repeal) Bill, 2017	Repeals the National Commission for Backward Classes Act, 1993.	5 Apr 2017 Lok Sabha	Passed by LS on 10 Apr 2017
The Constitution (123rd Amendment) Bill, 2017	Constitutes a Commission for socially and educationally backward classes and empowers it to hear grievances of these backward classes.	5 Apr 2017 Lok Sabha	Passed by LS on 10 Apr 2017, Referred to RS Select Committee
The National Bank for Agriculture and Rural Development (Amendment) Bill, 2017	Empowers the government to increase authorised capital of NABARD from 5,000 crore to 30,000 crore rupees and transfers RBI's equity in NABARD to the government.	5 Apr 2017 Lok Sabha	Pending
The Indian Institutes of Information Technology (Amendment) Bill, 2017	Declares the Indian Institute of Technology, Design and Manufacturing, Kurnool as an institution of national importance and modifies the process of appointment of Director and professors of associate level and above.	27 Mar 2017 Lok Sabha	Pending
The Collection of Statistics (Amendment) Bill, 2017	Extends the jurisdiction of the 2008 Act to Jammu and Kashmir for statistical matters falling in the Union and Concurrent List as applicable to the state and empowers the central government to determine the use of such information for statistical purposes.	20 Mar 2017 Lok Sabha	Passed by LS on 11 Apr 2017
The Inter-State River Water Disputes (Amendment) Bill, 2017	Sets up a Disputes Resolution Committee for resolving any inter-state water dispute amicably failing which an Inter-State River Water Dispute Tribunal will adjudicate these water disputes.	14 Mar 2017 Lok Sabha	Pending
The Footwear Design and Development Institute Bill, 2017	Establishes the Institute as an institution of national importance to develop courses and conduct research related to footwear and leather products' design and development and grant degrees.	14 Mar 2017 Lok Sabha	Passed by LS on 5 Apr 2017
The Repealing and Amending Bill, 2017	Repeals and amends certain enactments.	9 Feb 2017 Lok Sabha	Pending
The Indian Institutes of Management Bill, 2017	Declares the Indian Institutes of Management to be institutions of national importance, enables them to award degrees and changes the role of the central government in appointment of Chairperson of Board, directors and pay to directors.	9 Feb 2017 Lok Sabha	Pending

Note: LS stands for Lok Sabha.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills Passed by one House and Pending in the other House

Short Title	Introduced on	Passed by Lok Sabha, Pending in Rajya Sabha
The Motor Vehicles (Amendment) Bill, 2016	9 Aug 2016	Standing Committee Report on 8 Feb 2017, Passed on 10 Apr 2017
The Admiralty (Jurisdiction and Settlement of Maritime Claims) Bill, 2016	21 Nov 2016	Passed on 10 Mar 2017
The National Institutes of Technology, Science Education and Research (Second Amendment) Bill, 2016	9 Dec 2016	Passed on 28 Mar 2017
The Factories (Amendment) Bill, 2016	9 Aug 2016	Passed on 9 Aug 2016
The Whistle Blowers Protection (Amendment) Bill, 2015	11 May 2015	Passed on 13 May 2015

Short Title	Introduced on	Passed by Lok Sabha, Pending in Rajya Sabha
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015	24 Feb 2015	Passed on 10 Mar 2015

Government Bills Pending in both Houses from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The Merchant Shipping Bill, 2016	16 Dec 2016	Referred to Standing Committee on 12 Jan 2017 to present report within three months
The Major Port Authorities Bill, 2016	16 Dec 2016	Referred to Standing Committee on 12 Jan 2017 to present report within three months
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2016	14 Dec 2016	Not referred to Standing Committee
The Surrogacy (Regulation) Bill, 2016	21 Nov 2016	Standing Committee granted time upto 11 July, 2017
The Transgender Persons (Protection of Rights) Bill, 2016	2 Aug 2016	Standing Committee granted time upto 6 Mar 2017
The High Courts (Alteration of Names) Bill, 2016	19 Jul 2016	Not referred to Standing Committee
The Citizenship (Amendment) Bill, 2016	19 Jul 2016	Joint Parliamentary Committee granted time upto the first day of last week of Monsoon Session, 2017
The Companies (Amendment) Bill, 2016	16 Mar 2016	Standing Committee Report on 7 Dec 2016
The Consumer Protection Bill, 2015	10 Aug 2015	Standing Committee Report on 26 Apr 2016
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	11 May 2015	Joint Parliamentary Committee granted time upto the last day of the first week of Winter Session, 2017
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015	20 Apr 2015	Standing Committee Report on 5 Aug 2015
The Electricity (Amendment) Bill, 2014	19 Dec 2014	Standing Committee Report on 7 May 2015
The Lokpal and Lokayuktas and other related Laws (Amendment) Bill, 2014	18 Dec 2014	Standing Committee Report on 7 Dec 2015
The Factories (Amendment) Bill, 2014	7 Aug 2014	Standing Committee Report on 22 Dec 2014
RAJYA SABHA		
Short Title	Introduced on	Status
The Homoeopathy Central Council (Amendment) Bill, 2015	6 May 2015	Standing Committee Report on 30 July 2015
	19 Feb 2014	Standing Committee Report on 26 Feb 2015
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Standing Committee Report on earlier version of the Bill on 2 May 2013
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Nalanda University (Amendment) Bill, 2013	26 Aug 2013	Standing Committee Report on 17 Dec 2013
The Indian Medical Council (Amendment) Bill, 2013	19 Aug 2013	Standing Committee Report on 20 Nov 2013
The Prevention of Corruption (Amendment) Bill, 2013	19 Aug 2013	Standing Committee Report on 6 Feb 2014, Rajya Sabha Select Committee Report on 12 Aug 2016
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014

Short Title	Introduced on	Status
The North Eastern Council (Amendment) Bill, 2013	11 Mar 2013	Standing Committee Report on 30 May 2013
The Indecent Representation of Women (Prohibition) Amendment Bill, 2012	13 Dec 2012	Standing Committee Report on 24 Sep 2013
The Armed Forces Tribunal (Amendment) Bill, 2012	13 Aug 2012	Standing Committee Report on 20 Mar 2013
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The National Commission for Human Resources for Health Bill, 2011	22 Dec 2011	Standing Committee Report on 30 Oct 2012
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Architects (Amendment) Bill, 2010	31 Aug 2010	Standing Committee Report on 24 Jan 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Government Bill Withdrawn during the Budget Session

Short Title	Reason for Withdrawal	Withdrawn on
The Tribunals, Appellate Tribunals and Other Authorities (Conditions of Service) Bill, 2014		11 Apr 2017
The Seamen's Provident Fund (Amendment) Bill, 2007		
The Payment of Wages (Amendment) Bill, 2016	Replaced by a new Bill	3 Feb 2017

Sources: Bulletins of Rajya Sabha and Lok Sabha; PRS.

Status of Government Bills

Bills pending before session	60
Bills introduced during session	24
Bills passed during session	18
Bills withdrawn during session	3
Bills pending at the end of session	63

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.